## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 16/397-398/NCLT/AHM/2016 (New) CP No. 38/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

Name of the Company:

Sanjay Pravinchandra Vakta

V/s.

Alpesh Patel & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Asher. Panchy For Adv Paintonels Deherpenchy
A: R Gupta 3 Asco

2. HARMISH K-SMAH

Advocante

Respondens

MAAN

## <u>ORDER</u>

Learned Advocate Ms. Asha Panchal i/b A R Gupta present for Petitioners. Learned Advocate Mr. Harmish Shah present for Respondents.

At request of Learned Counsel for Respondents.

List the matter on 17.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of May, 2017.